

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
OA /050/00617/2016
[MA/050/00409/2016]

Order reserved on 06.02.2020

Date of order : March, 2020

C O R A M

HON'BLE MR. JAYESH V. BHAIRAVIA, MEMBER (J)
HON'BLE DINESH SHARMA, MEMBER (A)



Raj Kishore Prasad Singh, son of Sonu Lal Singh, Ex-Senior Material Clerk, under Deputy Chief Engineer [Construction], East Central Railway, Danapur, PO – Khagaul, District – Patna [Bihar], resident of Village/Mohallah – New Dhelwan, Post Office – Dhelwan, District – Patna -800020.

..... Applicant.

By advocate: Sri M.P. Dixit.

Verses

1. The Union of India through the Director, Pay Commission, Railway Board, Rail Bhawan, New Delhi.
2. The General Manager, East Central Railway, Hajipur, PO – Dighi Kalan, District – Vaishali [Bihar].
3. The General Manager [Personnel], East Central Railway, Hajipur, PO – DighiKalan, District – Vaishali [Bihar].
4. The Chief Administrative Officer [Construction], East Central Railway, Mahendrughat, Patna [Bihar].
5. The Finance Officer & Chief Accounts Officer, East Central Railway, Hajipur, PO – DighiKalan, District – Vaishali [Bihar].
6. The Deputy Chief Engineer [Construction], East Central Railway, Danapur, PO – Khagaul, Disatric – Patna [Bihar].
7. The Senior Divisional Personnel Officer, East Central Railway, Danapur, PO – Khagaul, Disatric – Patna [Bihar].
8. The Senior Divisional Financial Manager, East Central Railway, Danapur, PO – Khagaul, Disatric – Patna [Bihar].

..... Respondents.

By advocate: Sri B.K. Choudhary with Sri S.K.Raj

O R D E R

JAYESH V. BHAIRAVIA, MEMBER [J]-The applicant has filed the instant OA seeking the following reliefs :-

“8[1] That your Lordships may graciously be pleased to quash and set aside the impugned order dated 30.08.2012 as